COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 230 of 2016

Dated: 17th November, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr.I. J. Kapoor, Technical Member

In the matter of :

TANGEDCO **…Appellant(s)**

Vs.

Central Electricity Regulatory Commission & Ors. **…Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam

ORDER

Admit. Issue notice to the Respondents returnable on 30.11.2016. Dasti, in addition, is permitted.

List the matter on ***30.11.2016.*** In the meantime, pleadings be completed.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/sh